

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

21. C.P.(IB)-2(MB)/2023

CORAM: SHRI H. V. SUBBA RAO, MEMBER (J)
MS. MADHU SINHA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **17.05.2023**

NAME OF THE PARTIES: Axis Trustee Services Limited

V/s.

Reliance Innoventures Private Limited.

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Counsel for the Petitioner, Ms. Suchitra Valjee and counsel for the
Respondent, Mr. Mantul Bajpai are present through virtual hearing.

Pleadings are completed in this matter.

List this matter on **16.06.2023**.

Sd/-
MADHU SINHA
Member (Technical)
--Rajeev--

Sd/-
H. V. SUBBA RAO
Member (Judicial)